## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2100 ANSWERED ON:06.08.2010 WATER SUPPLY IN GOVERNMENT COLONIES Saroj Smt. Sushila

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the estimated demand and actual supply/availability of drinking water in the Government colonies in Delhi alongwith the norms/criteria adopted in this regard, colony- wise;
- (b) the extent and reasons for shortfall in water supply against the requirement in Government colonies particularly in Kali Bari, Mandir Marg, Baba Kharag Singh Marg and Pushpa Vihar;
- (c) whether there are also some complaints regarding inadequate supply of water in the Government colonies, particularly in the aforesaid colonies; and
- (d) if so, the steps being taken by the Government to ensure supply of adequate quantity of water and also to augment its supply in Government colonies, particularly in aforesaid colonies?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (d): Supply of water to Government colonies like other areas is the responsibility of local bodies and there are no special provisions for supply of water to Government colonies.

Complaints regarding inadequate supply of water have been received in some of the colonies in Delhi including Kali Bari Marg, Mandir Marg, Baba Kharag Singh Marg and Pushp Vihar. Extent of shortfall varies from time to time depending upon the availability of water from main source and also depending on the season. In exceptional situations of acute shortage, efforts are made to augment the water supply by (a) requesting the local bodies/Delhi Jal Board to supply additional water, (b) arranging water tankers from authorized agencies and (c) operating tube-wells in some areas.